

DIVISION BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/36(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	INCOME TAX OFFICER VS DHARA SUPPLIERS PRIVATE LIMITED REGISTERED AT REGISTRAR OF COMPANIES WB
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

O R D E R

1. None appears.
2. Last opportunity is given to the Ld. Counsel for the applicant.
3. Ld. Counsel for the applicant does not turn up on the next date of hearing, **failing which, appropriate orders will be passed.**
4. List this matter for arguments on **04.04.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**